

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : CP/688/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : SUNFLAG IRON AND STEEL CO. LTD

NAME OF THE RESPONDENT(S) : EL FORGE LTD

UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

1.) A.R. PRADEEP Counsel for Corporate Debtor *Arakes*
2.) S. SATHIYANARAYANAN Counsel for Petitioner *S. Sathyanaidayan*

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor submitted that an offer has been given to the Applicant for consideration. Counsel for the Applicant submitted that two weeks' time to be required to report the outcome. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

—sdr—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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